

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD
REGIONAL BENCH – COURT NO. 14

Customs Appeal No. 11486 of 2016-SM

[Arising Out Of OIO-MCH-PR-COMMR-PVR-039-2015-16 Dated- 30/03/2016 Passed By
Commissioner of CUSTOMS-MUNDRA]

Sachin Parnekar

.....Appellant

201, Yashwant Apartment, Opp. Swami Hotel,
Shivaji Road, Panvel, RAIGAD, MAHARASTRA

VERSUS

C.C.-Mundra

.....Respondent

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

APPEARANCE:

Shri. Vikas Mehta, Consultant for the Appellant
Shri. Himanshu P Shrimali, Superintendent (AR) for the respondent

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 20.11.2024
DATE OF DECISION: 20.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11485 of 2016.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi